

ITEM NO.21

COURT NO.8
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SECTION XIV

IA

140151/2018,163173/2018,166664/2018,169760/2018,169818/2018,169823/2018,171266/2018, in Petition(s) for Special Leave to Appeal (C) No(s). 26185-26228/2018

(Arising out of impugned final judgment and order dated 04-08-2018 in WP(C) No. 8125/2016 04-08-2018 in WP(C) No. 12088/2016 04-08-2018 in WP(C) No. 2658/2017 04-08-2018 in WP(C) No. 3360/2017 04-08-2018 in WP(C) No. 3385/2017 04-08-2018 in WP(C) No. 3684/2017 04-08-2018 in WP(C) No. 3792/2017 04-08-2018 in WP(C) No. 3987/2017 04-08-2018 in WP(C) No. 4007/2017 04-08-2018 in WP(C) No. 4080/2017 04-08-2018 in WP(C) No. 4102/2017 04-08-2018 in WP(C) No. 4103/2017 04-08-2018 in WP(C) No. 4106/2017 04-08-2018 in WP(C) No. 4446/2017 04-08-2018 in WP(C) No. 4493/2017 04-08-2018 in WP(C) No. 4867/2017 04-08-2018 in WP(C) No. 4934/2017 04-08-2018 in WP(C) No. 4998/2017 04-08-2018 in WP(C) No. 5013/2017 04-08-2018 in WP(C) No. 5026/2017 04-08-2018 in WP(C) No. 5199/2017 04-08-2018 in WP(C) No. 5200/2017 04-08-2018 in WP(C) No. 5214/2017 04-08-2018 in WP(C) No. 5217/2017 04-08-2018 in WP(C) No. 5218/2017 04-08-2018 in WP(C) No. 5753/2017 04-08-2018 in WP(C) No. 5779/2017 04-08-2018 in WP(C) No. 5933/2017 04-08-2018 in WP(C) No. 6078/2017 04-08-2018 in WP(C) No. 6155/2017 04-08-2018 in WP(C) No. 6794/2017 04-08-2018 in WP(C) No. 6815/2017 04-08-2018 in WP(C) No. 6841/2017 04-08-2018 in WP(C) No. 6990/2017 04-08-2018 in WP(C) No. 7012/2017 04-08-2018 in WP(C) No. 7141/2017 04-08-2018 in WP(C) No. 7760/2017 04-08-2018 in WP(C) No. 8229/2017 04-08-2018 in WP(C) No. 8622/2017 04-08-2018 in WP(C) No. 9099/2017 04-08-2018 in WP(C) No. 9187/2017 04-08-2018 in WP(C) No. 9221/2017 04-08-2018 in WP(C) No. 9446/2017 04-08-2018 in WP(C) No. 7495/2017 passed by the High Court Of Delhi At New Delhi)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI Petitioner(s)

VERSUS

FLT LT. RAJAN DHALL CHARITABLE TRUST & ORS. Respondent(s)

(APPLICATION(S) FOR APPROPRIATE ORDERS/ DIRECTIONS, CLARIFICATION/ DIRECTION, INTERVENTION APPLICATION, MODIFICATION & PERMISSION TO FILE ADDITIONAL DOCUMENTS/ FACTS/ ANNEXURES)

Date : 24-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Chirag M. Shroff, AOR
Ms. Mahima C. Shroff, Adv.
Mr. Akshay Sharma. Adv.

For Respondent(s) Mr. Gagan Gupta, AOR

Mr. S.K. Dubey, Adv.
Mr. Rajmangal Kr., Adv.
Mr. K. V. Mohan, AOR
Mr. Sunil Fernandes, AOR
Ms. Manjula Gupta, AOR

Mr. Kush Chaturvedi, AOR
Mr. Ashish Kothari, Adv.
Mr. Devang Gautam, Adv.
Mr. V. Singhania, Adv.
M/S Corporate Legal Partners, AOR
Mr. Abhishek Yadav, AOR
Mr. Anand Shankar Jha, AOR

Mr. Abhigya, AOR
Mr. Vivek Kishore, AOR
Mr. R. Chandrachud, AOR
Mr. M. R. Shamshad, AOR

Mr. Pradeep Kr. Dubey, Adv.
Ms. Abhigya, Adv.
Ms. Sunita Yadav, Adv.
Ms. Sonia Arora, Adv.
Mr. Prateek Kr., Adv.
Ms. Raveena Rai, Adv.
Ms. Anushka Sharda, Adv.
Mr. Sanjeev Kr. Kapoor, Adv.
M/S. Khaitan & Co., AOR

Mr. Manu Beri, Adv.
Mr. Varun Varma, Adv.
Ms. Devika Khanna, Adv.
Mrs. V. D. Khanna, AOR

Mr. Omar Waziri, Adv.
Ms. Divya Roy, AOR

Mr. P.V. Surendranath, Sr. Adv.
Ms. Resmitha R. Chandran, AOR
Ms. Lekha Sudhakran, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 1.8.2019.

(
(INDU MARWAH)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER